Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Bureau of Indian Standards (BIS) are in place for drinking water;
(b) if so, whether BIS quality standards have not been made mandatory for civic agencies engaged in supplying drinking water to houses across the country;
(c) if so, the reasons for not making BIS standards mandatory for supplying piped drinking water; and
(d) the details of new steps being taken by the Government to ensure safe drinking water supply to every household in the country?

ANSWER

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION


(b) BIS quality standards are not mandatory for civic agencies engaged in supplying drinking water to houses across the country.

(c) Water Supply is a State subject and it is the responsibility of the State Government/Urban Local Bodies to plan, design, execute, operate and maintain the water supply systems.

(d) Since August, 2019, Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) - Har Ghar Jal to make provision of potable tap water supply in adequate quantity, of prescribed quality on regular and long-term basis to every rural household by 2024. Under Jal Jeevan Mission, as per existing guideline, IS 10500:2012 is to be adopted for ensuring safe drinking water supply and States/UTs have been advised to carry out testing of drinking water sources once in year for chemical and physical parameters and twice in a year for bacteriological parameters.

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